

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 15TH DAY OF MAY 2020 / 25TH VAISAKHA, 1942

BA NO.2769 OF 2020

(Crime No. 206/2020 of Anthikkad Police Station, Thrissur District)

Petitioner/Accused:

Abdul Majeed, aged 36 years, S/o. Abdulla,  
Puzhankarayillath House, Anthikkad Desom, Near K.K.  
Menon Shed, Anthikkad Village, Thrissur District.

By Adv. Vishnuprasad Nair

Name and Address of the Respondents/State:

- 1) State of Kerala represented by the Public Prosecutor,  
High Court of Kerala, Ernakulam – 682031.
- 2) Sub Inspector of Police, Anthikkad Police Station,  
Thrissur District.

By P.P. Sri.B.JAYASURYA (SR) & C.K.PRASAD

THIS BAIL APPLICATION HAVING BEEN FINALLY HEARD ON  
15.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

**P.V.KUNHIKRISHNAN, J**

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B.A.No.2769 of 2020  
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Dated this the 15<sup>th</sup> day of May, 2020

**O R D E R**

It is submitted that, the counsel who appeared in this bail application went to hospital because his mother-in-law is admitted in the hospital. He seeks adjournment.

Post on 19.5.2020.

**P.V.KUNHIKRISHNAN  
JUDGE**

**ab**